

By E-mail

DLSA
No. 74 /2021
District and Sessions Court,
Pune.
Date:- 6th April, 2021.

From:

Neeraj P. Dhote,
Principal District and Sessions Judge,
Pune.

To:

All the Judicial Officers in
Pune Judicial District.

Subject : Postponement of National Lok Adalat
dtd. 10.04.2021.

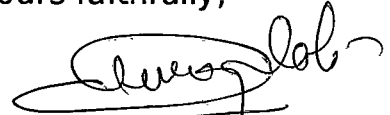
Reference : E-mail Letter No. MSLSA/2021/854
dtd. 05.04.2021, received from the
Member Secretary, M.S.L.S.A., Mumbai.

Sir/Madam,

Find enclosed herewith the letter under reference forwarded by the Member Secretary, Maharashtra State Legal Services Authority, Mumbai, wherein, it is directed that the National Lok Adalat scheduled to be held on 10th April 2021, has been postponed till further order.

All the Judicial Officers are, therefore, instructed to take note of the same and adjust the matters kept on the said Lok Adalat, by giving them appropriate next dates in C.I.S., so that the matters will not appear on 10th April, 2021, which is a holiday.

Yours faithfully,



(Neeraj P. Dhote)

Principal District and Sessions Judge,
Pune.

Encl.: As above.

Copy to:(1) The Presidents/Secretaries,
Pune Bar Association and
All Taluka Bar Associations,
Pune Judicial District.

(2) Computer Section, District Court, Pune.
..for uploading on District Court Website.



MAHARASHTRA STATE LEGAL SERVICES AUTHORITY

105-High Court,
(P.W.D). Building, Fort
Mumbai - 400 032.

Website: legalservices.maharashtra.gov.in

E-mail: mmlsa-bhc@nic.in

Tel.No. 22691395
22691358 / 22665866

Abhay J. Mantri
Member Secretary
Principal District & Sessions Judge

No. MSLSA/2021/ 854

Date: 5th April, 2021.

To,
The Principal District & Sessions Judge/Chairman,
District Legal Services Authority,
District - All.

The Secretary,
High Court Legal Services Committee/Sub-Committee,
Mumbai, Nagpur & Aurangabad.

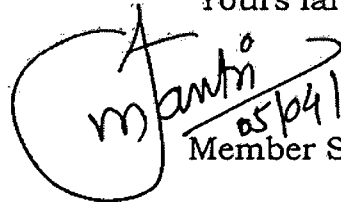
Subject: Postponement of National Lok Adalat dtd. 10.04.2021.

Madam/Sir,

With reference to the captioned subject, as directed, I am to inform you that the National Lok Adalat scheduled to be held on 10th April, 2021 has been postponed till further order for the State of Maharashtra.

This is for your information and necessary action.

Yours faithfully,


05/04/2021
Member Secretary